

से एक, संयुक्त राज्य अमेरिका से तीन और कनाडा से एक—प्राप्त हो चुके हैं। टेडरो का मल्याकन पूरा हो गया है और टेडरो के चुनाव के बारे में निर्णय बहुत जल्दी किया जाएगा।

(ग) प्रारम्भ में विचार था कि यह केन्द्र ३,००,००० किलोवाट क्षमता का होना चाहिए। अब इसका क्षमता अधिक होने की संभावना है। तारापर में बनाये जाने वाले केन्द्र के निश्चित साटज और लागत के बारे में सूचना तभी दी जा सकती है जब कि टेडरो के चुनाव के विषय में निर्णय हो जाए।]

श्री राम सहाय : यह रिएक्टर कब तक अपना कार्य प्रारम्भ करने लगेगा?

श्री जवाहरलाल नेहरू अभी कुछ वर्ष लगेगे। ठीक कहना मुश्किल है।

श्री विमलकुमार मन्नालालजी चौरडिया : क्या माननीय मंत्री जी बतलायेंगे कि जा टेडर आया है उनकी कम से कम लागत कितनी बतलाई गई है।

श्री जवाहरलाल नेहरू : लागत तो अभी नहीं बतलाई जा सकती है। जब टेडर मजूर हो जायेगा तब लागत बतलाई जा सकती है।

श्री विमलकुमार मन्नालालजी चौरडिया : मैं श्रीमन्, मैं यह जानना चाहता हूँ कि जा मिनिमम टेडर आया है उसमें कितनी लागत बतलाई गई है।

श्री जवाहरलाल नेहरू : मैं नहीं बतला सकता हूँ और नहीं मझे मालूम है। आप यह बात जानते ही होंगे कि टेडर की जा बातें होती हैं वे सीक्रेट होती हैं—खुफिया होती हैं। उस पर गौर किया जाता है और जब तय हो जाता है तब बतलाया जा सकता है।

DEATH OF SHRI INDERJIT JOHAR, D.I.G.,  
MADHYA PRADESH IN NAGALAND

\*132 { SHRI S C DEB †  
          { SHRI RAM SAHAI

Will the PRIME MINISTER be pleased to state

(a) whether it is a fact that Shri Inderjit Johar, Deputy Inspector General Madhya Pradesh died in a camp 25 miles off Kohima in Nagaland at midnight early this month while on duty, and

(b) if so, what were the circumstances under which his death occurred and what steps have been taken by Government to have a full enquiry into the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) (a) and (b) Shri Inderjit Johar, Deputy Inspector General of police, Madhya Pradesh, was on a brief visit to Nagaland to inspect the Madhya Pradesh SAF battalion employed on law and order duties in Nagaland. On the night of the 5th/6th April, a fire broke out in one of the posts manned by the Madhya Pradesh battalion where Shri Johar was staying for the night. Shri Johar came out of the hut he was occupying, but subsequently went inside again, possibly to retrieve some articles. The hut meanwhile caught fire and Shri Johar was burnt to death. His absence was not noticed till after his death as other inmates of the camp were busy fighting the fire.

A detailed judicial enquiry into the death has been ordered.

SHRI S C DEB : May I know whether the Government are aware that the fire was caused by Naga hostiles?

SHRIMATI LAKSHMI MENON : No Sir. It was an accidental fire.

†The question was actually asked on the floor of the House by Shri S. C. Deb.

SHRI S C DEB May I know whether the Government of India have got any clue about the actual occurrence of this fire?

SHRIMATI LAKSHMI MENON You want me to read all the details about the fire? I can do that. Do you want me to do so?

MR CHAIRMAN Not the whole

SHRI JAWAHARLAL NEHRU Huts are easily liable to catch fire. This fire took place and these gentlemen, the DIG and the Commandant, came out. Subsequently the DIG appears to have gone back to fetch something or take out something, when the fire spread and surrounded him. Exactly what happened is not known, because everybody was fighting the fire. After that, when the roll-call was called, everybody appeared there except the DIG whose body was later found in the bathroom of the hut, all roasted by the fire. There is no particular reason to think that the fire was caused by some malicious person, Naga or otherwise. It was an unfortunate occurrence and a judicial enquiry is going to be made into it.

श्री राम सहाय : क्या मैं यह जान सकता हूँ कि उनके उत्तराधिकारी को कोई विशेष मुविवा दी गई है ?

MR CHAIRMAN Question not followed.

श्री राम सहाय : मेरा ऐसा निवेदन था कि जिस तरह से उनकी मृत्यु हुई, क्या उनके उत्तराधिकारियों को कोई खास रियायत गवर्नमेंट देने की तजवीज कर रही है ?

श्री जवाहरलाल नेहरू : मुझे मालूम नहीं है। इस चीज के लिए जो कायदे और कानून हैं उस पर अमल किया जायेगा।

SHRI M P BHARGAVA May I know, Sir, whether it is a fact that

one of the legs was missing from the dead body of Mr Johar found near a bush?

SHRI JAWAHARLAL NEHRU I know nothing about it. There is nothing said about the missing leg in the notes I have.

SHRI A B VAJPAYEE That is a fact. When brought to the aerodrome people found that one leg was not there. That has created suspicion in the public mind.

SHRI JAWAHARLAL NEHRU: Sorry, I cannot say anything about it, Sir.

SHRI N M LINGAM Is it not a fact that the Madhya Pradesh Government has already conducted an enquiry independently and the recommendation of that enquiring officer suggests that there might have been sabotage in this episode?

SHRI JAWAHARLAL NEHRU A preliminary enquiry has been conducted and the result of that enquiry is that the outbreak of fire was purely accidental and there is no evidence to indicate that it was started deliberately.

SHRI GURUDEV Is it a fact that the dead body of Mr Johar was not shown to the persons who were present at the aerodrome on the day the body was brought there?

SHRI JAWAHARLAL NEHRU I don't know, Sir.

SHRI R S KHANDEKAR Is it not a fact that it was reported in the papers that Mr Johar was murdered and not killed in the fire?

SHRI JAWAHARLAL NEHRU I have stated what the result of our enquiry was. I cannot be held responsible for what various newspapers may say about it.

\*133 and \*134 [For answers, vide cols 1040—44 infra.]